

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 7
CA(CAA)-30(PB)/2019

IN THE MATTER OF:

Arch Finance Ltd with Decent Surveyors Pvt Ltd.

..... Petitioners

Under Section 230-232

Order delivered on 07.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the applicant

:- Mr. Suman Jyoti Khaitan, Ms. Anjali, Agarwal,
Mr. Nubair Alvi, Advs.

ORDER

On the request made by the counsel for the petitioner to remove the deficiency, hearing is deferred to 18.03.2019. The needful be done within a week.

List on 18.03.2019.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)